

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 14**  
**(IB)-16(PB)/2017**

**IN THE MATTER OF:**

Anil Mahindroo & Anr

... Applicant/Petitioner

v.

Earth Iconoic Infrastructures Pvt Ltd

... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 09.12.2019**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MR. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP

Mr. Rakesh Kumar, Mr. Sahil Dhawan, Advs.

For the Applicant

Mr. P. Nagesh, Mr. Harshal Kumar, Mr.

Shivam Wadhwa, Advs.

For the Respondent No. 4

Mr. Sandeep Bisht, Ms. Anuj Tiwari, Advs. With

Ms. Manisha Rawat, R.P

**ORDER**

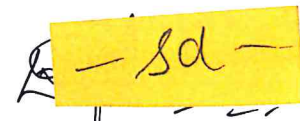
**CA-2759(PB)/2019**

This is an application filed under Rule 16(d) of the NCLT Rules, 2016.

List before the Principal Bench on 02.01.2020.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**